

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...

**O.A. No.60/739/2018**

**Date of decision: 26.02.2019**

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**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).**

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Gaurav Kumar son of Shri Radhey Shyam, aged 29 years, working as Junior Engineer (E/M), O/o Chief Engineer (Western Command), Jalandhar Zone, Punjab.

(Group B)

**... APPLICANT**

**VERSUS**

1. Union of India through the Secretary, Ministry of Defence, South Block, New Delhi.
2. The Engineer in Chief, Ministry of Defence, Army HQs, New Delhi-110011.
3. The Chief Engineer, Military Engineer Service, Headquarters, Western Command, Chandimandir, C/o 56 APO, Pin-908543.
4. The Chief Engineer, Northern Command, Military Engineer Services, Mukhaya Abhiyanta Uttari Kaman, Headquarters, C/o 56 APO, Pin-914698.

**... RESPONDENTS**

**PRESENT:** Sh. Rohit Seth, counsel for the applicant.

Sh. Sanjay Goyal, counsel for the respondents.

**ORDER (Oral)**

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**SANJEEV KAUSHIK, MEMBER (J):-**

1. Learned counsel for the parties are in agreement that this O.A. has been rendered infructuous, as the applicant has been granted choice station and prayed that the O.A. may be disposed of as such.
2. Ordered accordingly.

**(SANJEEV KAUSHIK)  
MEMBER (J)**

Date: 26.02.2019.

Place: Chandigarh.

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